

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

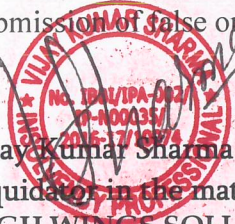
FOR THE ATTENTION OF THE STAKEHOLDERS OF HIGH WINGS SOLUTIONS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	HIGH WINGS SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/04/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U62200DL2019PTC348843
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B 304 Ranjit Vihar 2 Plot No 16, Sector 23, Dwarka DELHI West Delhi DL 110075 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16/12/2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Vijay Kumar Sharma Address: A-52, Lower Ground Floor, Nirman Vihar, Delhi -110092 IBBI Reg. No. IBBI/IPA-002/IP-N00035/2016-17/10074 vijay@vsassociate.com 9910792221
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16/01/2020

Notice is hereby given that the M/s **HIGH WINGS SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on 16th December 2019.

The stakeholders of M/s **HIGH WINGS SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 16th January, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.


Vijay Kumar Sharma

Liquidator in the matter of Voluntary Liquidation of the
HIGH WINGS SOLUTIONS PRIVATE LIMITED

IBBI/IPA-002/IP-N00035/2016-17/10074

Date: 18/12/2019

Place: Delhi